

**Title:** Regarding import of wheat between the month of May and September, 1999.

SHRI MADHAVRAO SCINDIA (GUNA): I and my entire Party and all my colleagues also like to fully associate with the views of Shri S. Jaipal Reddy and fully endorse what Shri Basu Deb Acharia has also mentioned.

I would like to draw the attention of the House to the most scandalous and the reckless import of wheat into this country between the months of May and September, 1999 under the garb of price stability and that too at prices that were prevailing much higher than international price which is the standard of the highest proportion. This happened in spite of the alarming notes being submitted by the Agriculture Ministry and by the FCI and in spite of the fact that there were adequate buffer stocks available in the country, in spite of the fact that the FCI has said that there is no space in their godowns and in spite of the fact that the appraisal report of the Agriculture Ministry to the Cabinet was that there is going to be more than adequate procurement in the coming season. In spite of all this, the wheat imports went on for six months under pressure of lobbies. This is the suspicion that prevailed and the farmers were deprived of selling their produce at reasonable rates. Valuable foreign exchange in crores of rupees of this country was wasted and it points and indicates a collusion between Government and the middlemen. The whole file was delayed under pressure. We have a demand to make that we would like the names of all the parties who made the imports, who opened their LCs, to be laid on the Table of the House and we would like the House to go into this entire matter in all ramifications and in all aspects. A House Committee must be constituted. This is what we demand from Government and we would like the response from the Government on this. This is too serious a matter. (Interruptions) I want a response from the Government.

MR. DEPUTY-SPEAKER: How can I compel the Government during Zero Hour? If the Government wants to give their reaction, they can. I cannot compel them.

... (Interruptions)

SHRI MADHAVRAO SCINDIA : We must have a response from the Government on this matter very soon. Government must take note of it. ... (Interruptions)

MR. DEPUTY-SPEAKER: Ministers are there and they are taking notes. Agriculture Minister is there. He has taken note of it.

... (Interruptions)

SHRI MADHAVRAO SCINDIA : Let the Government give an assurance that they will respond to this. We have demanded a House Committee. ... (Interruptions)

MR. DEPUTY-SPEAKER: I am on my legs.

... (व्यवधान)

श्री विलास मुत्तमवार (नागपुर) : यह बहुत बड़ा स्कैंडल है, इन लोगों को बोलना चाहिए।

... (व्यवधान)

श्री चन्द्रनाथ सिंह (मछलीशहर) : उपाध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है।

उपाध्यक्ष महोदय : ऊनीरो ऑवर '\*\*\*\*\*' में व्यवस्था का प्रश्न नहीं होता है।

... (व्यवधान)

MR. DEPUTY-SPEAKER : This is `Zero Hour'\*\*\*\*\*. Order please.

... (Interruptions)

MR. DEPUTY-SPEAKER: Shri Madhavrao Scindia has raised a matter during `Zero Hour'\*\*\*\*\*. It is definitely an important matter. Ministers are here and they have taken note of it.

... (Interruptions)

MR. DEPUTY-SPEAKER: I cannot compel the Minister. If he wants to react, he can react.

... (Interruptions)

MR. DEPUTY-SPEAKER: Many hon. Members want to raise many other issues. They should also get a chance.

... (Interruptions)

SHRI MADHAVRAO SCINDIA : We cannot sit down until the assurance comes. They have to react. ... (Interruptions) We must get a response from the Government on this. This is not fair. ... (Interruptions)

SHRI P.C. THOMAS : Sir, should we take the silence of the Government as an approval?

SHRI MADHAVRAO SCINDIA : Sir, we must have a response.

MR. DEPUTY-SPEAKER: The Chair cannot compel the Government to react. I have called Shri Mohan Delkar.

SHRI MOHAN S. DELKAR (DADRA AND NAGAR HAVELI): Sir, I am unable to make my submission because of this disturbance. ... (Interruptions)

MR. DEPUTY-SPEAKER: Shri Joshi wants to react.

... (Interruptions)

श्री विलास मुत्तेमवार : माननीय कृषि मंत्री जी हाउस में हैं

... (व्यवधान)

इसमें कृषि मंत्रालय का भी बड़ा रोल रहा है।

... (व्यवधान)

उपाध्यक्ष महोदय : वह रिएक्ट कर रहे हैं और आप खड़े हो रहे हैं।

श्री चन्द्रनाथ सिंह : उधर से कुछ मिला जाएगा तो ये समझौता कर लेंगे। उपाध्यक्ष जी, आप हमारी बात भी सुन लीजिए।

... (व्यवधान)

MR. DEPUTY-SPEAKER: I will not allow you.

... (Interruptions)

MR. DEPUTY-SPEAKER: Do you not want him to react?

... (Interruptions)

MR. DEPUTY-SPEAKER: If you want him to react, you have to sit down. Please resume your seat.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI MANOHAR JOSHI): Mr. Deputy-Speaker, Sir, the matter before the House is no doubt of a great importance. ... (Interruptions)

">श्री मुलायम सिंह यादव (सम्भल) : उपाध्यक्ष जी, इनकी बात भी सुन लें। ये लोग तो समझौता कर लेंगे।

">... (व्यवधान)

">क्या शोर मचाने वालों की ही बात सुनी जाएगी?">

">उपाध्यक्ष महोदय : शोर मचाने में कोई भी कम नहीं है।

... (व्यवधान)

">

">श्री मुलायम सिंह यादव : आप इनकी बात सुन लें।

">

">उपाध्यक्ष महोदय : मंत्री महोदय खड़े हो गये हैं।

">

">SHRI MANOHAR JOSHI: Mr. Deputy-Speaker, Sir, no doubt, the matter which has been raised in the House is of a great importance. At the same time, you are aware that this cannot be raised during the `Zero Hour`"""" . ... (Interruptions)

">SHRI MADHAVRAO SCINDIA : Why can it not be raised?

">SHRI MANOHAR JOSHI: The matter can be raised. Let me complete. ... (Interruptions)

">SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Are they going to limit our power to raise matters in the House?

">SHRI MANOHAR JOSHI: Shri Scindia is a very senior Member of this House. He is very well aware that an instant reply to such matters cannot be expected in the House. ... (Interruptions) I would like to assure that this matter would be brought to the notice of the Minister concerned. In due course of time, if this issue is raised in the House in some other manner, the Minister concerned will respond to it. ... (Interruptions)

">SHRI MADHAVRAO SCINDIA : Where is the Minister of Parliamentary Affairs? He has to respond. This should not be allowed. ... (Interruptions) We should have a response on this. ... (Interruptions)

">MR. DEPUTY-SPEAKER: Shri Bansal, please take your seat.

">... (Interruptions)

">SHRI MADHAVRAO SCINDIA : Sir, we must have a reply.

">MR. DEPUTY-SPEAKER: I have called Shri Mohan Delkar. Let me hear him.

">... (Interruptions)

">SHRI MADHAVRAO SCINDIA : They cannot get away like this. There will have to be some responsibility. ... (Interruptions)

">श्री चन्द्रनाथ सिंह : महोदय, आपने मुझे समय दिया, बहुत-बहुत धन्यवाद। इसमें कांग्रेस और भारतीय जनता पार्टी का उसी तरह से समझौता हो जाएगा जिस तरह से बीमा विधेयक पर हो गया और दोनों ने देश को बेच दिया। आज का दिन विकलांग दिवस के रूप में सारे विश्व में मनाया जा रहा है।

">... (व्यवधान)

">आज तो विकलांग लोगों की समस्याओं पर बोलना चाहिए था।

">... (व्यवधान)

">

">MR. DEPUTY-SPEAKER: This is `Zero Hour`""""". Shri Madhavrao Scindia raised an important matter. The Minister has already reacted saying that he would inform the Minister concerned. What else can I do? During `Zero Hour`""""", you cannot expect a statement.

">... (Interruptions)

">SHRI MADHAVRAO SCINDIA : We demanded a House Committee and he has to respond to this. ... (Interruptions)

">MR. DEPUTY-SPEAKER: This is `Zero Hour`"""""; I cannot compel the Government. I have called Shri Mohan Delkar.

">... (Interruptions)

">SHRI MADHAVRAO SCINDIA : Sir, they have to respond. ... (Interruptions)

">MR. DEPUTY-SPEAKER: No. There are a number of hon. Members who have given notices for raising matters during `Zero Hour`""""". Please do not interrupt.

">... (Interruptions)

">MR. DEPUTY-SPEAKER: Please do not interrupt. I have called Shri Mohan Delkar.

">... (Interruptions)

">श्री मोहन एस. देलकर : उपाध्यक्ष महोदय, मेरे साथ बहुत बड़ा धोखा हुआ है। मेरे खिलाफ षडयंत्र रचा गया है।

... (व्यवधान)

मैं यूनिवर्सिटी टैरिटरि दादरा और नगर हवेली से बिलौंग करता हूँ। पिछले डेढ़ साल से मेरे निर्वाचन क्षेत्र में सी.बी.आई. के कुछ ऑफिसर्स एक काम के सिलसिले में जांच कर रहे हैं। उस केस से मेरा कोई लेना-देना नहीं है। ५.८.१९९९ को सी.बी.आई. के कुछ ऑफिसर्स ने मेरे खिलाफ षडयंत्र रचा।

... (व्यवधान)

">

">MR. DEPUTY-SPEAKER: The Minister is going to respond. Please sit down.

">

कृषि मंत्री (श्री नीतीश कुमार) : उपाध्यक्ष महोदय, गेहूँ के आयात के सम्बन्ध में कुछ सवाल यहां उठाए गए। मैं इसके सम्बन्ध में जीरो आवर में तत्काल कोई उत्तर देने की स्थिति में नहीं हूँ और यह विषय जिससे सम्बद्ध है, मैं उसमें सक्षम व्यक्ति भी नहीं हूँ। सिंधिया साहब और दूसरे तमाम सहयोगियों ने जो सवाल उठाया, उनको मालूम है कि जो लिबरलाइजेशन का दौर है और गैट समझौते के बाद

">... (व्यवधान)

">

">MR. DEPUTY-SPEAKER: This is not fair. This is not fair. Let him complete, Shri Banatwalla. You have asked him to react. He is reacting. Now, you do not want him to react. Shri Buta Singh, please let him complete.

">... (Interruptions)

">श्री नीतीश कुमार : यह मुझे अपनी बात पूरी नहीं करने दे रहे हैं।

... (व्यवधान)

">

">MR. DEPUTY-SPEAKER: What is this? You wanted him to react. He is reacting and you are interrupting him. If you do so, I will ask the Minister not to react.

">श्री नीतीश कुमार : उपाध्यक्ष महोदय, इस सरकार के कार्यकाल में पहली बार गेहूँ का आयात नहीं हुआ।

... (व्यवधान)

">

">श्री प्रियरंजन दासमुंशी (रायगंज) : आप ईमानदार मंत्री हैं और किसानों के हित को समझते हैं।

... (व्यवधान)

">

">श्री नीतीश कुमार : आप मेरे वाक्य को पूरा होने देंगे या नहीं?

... (व्यवधान)

">

">MR. DEPUTY-SPEAKER: Shri Ramdas, please resume your seat.

">... (Interruptions)

">MR. DEPUTY-SPEAKER: Let him complete please.

">श्री नीतीश कुमार : आपने कहा कि मैं कृषि मंत्री हूँ इसलिए इस पर रिस्पॉंस दूँ। आप मेरे वाक्य को पूरा सुनेंगे या मेरे साथ अन्याय करेंगे? आज जो भी परिस्थिति आयात के सम्बन्ध में पैदा हो रही है, वह पूर्व सरकारों की नीतियों का प्रतिफल है। क्या आप इसको आज की तारीख में रिसट्रिक्ट कर सकते हैं? इस सरकार ने इम्पोर्ट ड्यूटी लगायी है।

... (व्यवधान)

">

">उपाध्यक्ष महोदय, हमारी सरकार ने अपने किसानों की रक्षा के लिये गेहूँ पर इम्पोर्ट ड्यूटी लगाने का फैसला किया है। यह सही है कि फूड स्टॉक काफी मात्रा में उपलब्ध है लेकिन फिर भी अपने इंटेस्ट की रक्षा करने के लिये यह इम्पोर्ट ड्यूटी लगाने का फैसला किया है। यह सरकार का ही फैसला है और

">

">market access

">आपने प्रदान किया है। आपके द्वारा

">

">WTO

">मेरे जाने के बाद आपने मार्किट उपलब्ध कराई है। जिस दिन

">

">GATT

">पर समझौता कर रहे थे, उसी समय वहाँ से बैठकर हम सवाल कर रहे थे, उस दिन से आप लोगों में बैचैनी थी कि जल्द दस्तखत करें और आपने उस पर दस्तखत किये, यह उसी का प्रतिफल है। आपने मार्किट प्रदान की है, सरकार को आयात करने की जरूरत नहीं है। व्यापारी आयात करते हैं। यह आपकी नीतियों का प्रतिफल है। आपने जो किया है, यह उसी का प्रतिफल है और आपके सामने आ रहा है।

">